

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 104
(IB)-89(ND)2018
New IA-3416/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd. ... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, (Liq.)

Order delivered on 20.07.2022

CORAM:

**SHRI. DHARMINDER SINGH,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:


For the Applicant :

For the Respondent :


ORDER

IA-3416/2022 : It is the 8th Progress Report filed by the Liquidator. The same is taken on record, subject to all just exceptions.

With this, the present IA stands closed.



**(L.N. GUPTA)
MEMBER (T)**



**(DHARMINDER SINGH)
MEMBER (J)**